

# FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF GALORE DEVELOPERS PRIVATE LIMITED**

## RELEVANT PARTICULARS

1.	Name of corporate debtor	Galore Developers Private Limited.
2.	Date of incorporation of corporate debtor	31/12/1990
3.	Authority under which corporate debtor is incorporated / registered	Incorporated under the Companies Act 1956 and recognized under Companies Act, 2013. Registered with the Ministry of Corporate Affairs RoC- Pune
4.	Corporate Identity No. of corporate debtor	U70101PN1990PTC059617
5.	Address of the registered office and principal office (if any) of corporate debtor	4, "Vishnu Prasad", 783/B, Erandwane, Pune - 411004
6.	Insolvency commencement date in respect of corporate debtor	Order date: 09/02/2024 (Received on 12/02/2024)
7.	Estimated date of closure of insolvency resolution process	10-08-2024
8.	Name and the registration number of the insolvency professional acting as interim resolution professional	Mr. Ravindra Chaturvedi, IBBI/IPA-001/IP-P00792/2017-2018/11359, (AFA Valid upto 19.11.2024)
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: Parekh Shah & Lodha, 31E, Laxmi Industrial Estate, New Link Road, Andheri (W), Mumbai City, Maharashtra, 400053 Email: ravinchaturvedi@hotmail.com
10.	Address and email to be used for correspondence with the interim resolution professional	Correspondence Address: BKC Centre, 31-E, Laxmi Indl. Estate, New Link Road, Andheri (W), Mumbai - 400053. Process Email id: cirp.galoredevelopers@hotmail.com
11.	Last date for submission of claims	26/02/2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name of the Class : Home buyers
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Anil Seetaram Vaidya 2. Rajesh S shah 3. Milind Kasodekar (Details provided below in Point No. 14)
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: <a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a> Physical Address: 1. Anil Seetaram Vaidya (IBBI/IPA-002/IP-N00067/2017-2018/10145) Plot No. 107, S. No. 62/65, Mahatma Society, Bhusari Colony, Kothrud, Pune-411038; E-Mail: liq.transfab@gmail.com, anilvaidya38@gmail.com 2. Rajesh S Shah (IBBI/IPA-002/IP-N00592/2018-2019/11881) 635/84, Siddharth Vijayanagar Colony, Sadashiv Peth Next to MSEDCL Building, Opp. to Neelayam Theatre, Pune 411 030 E-Mail: rsshah27@hotmail.com 3. Milind Kasodekar (IBBI/IPA-002/IP-N00116/2017-2018/10285) 3rd Floor Satyagiri Apartment, 77, Vijayanagar Colony, 2147, Sadashiv Peth Pune 411030 E-Mail: milind.kasodekar@kmdscs.com

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of corporate insolvency resolution process of Galore Developers Private Limited on 09/02/2024 (order received on 12/02/2024).

The creditors of Galore Developers Private Limited are hereby called upon to submit their claims with proof on or by 26/02/2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class Home Buyers in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 14/02/2024

Place: Mumbai

**Mr. Ravindra Chaturvedi, Interim Resolution Professional**  
In the matter of Galore Developers Private Limited

IBBI Reg. No. IBBI/IPA-001/IP-P00792/2017-2018/11359, AFA Valid till: 19.11.2024